

TO BE FILED IN BY APPLICANT.

An attested passport size photograph
to be affixed here.

I, _____ son/daughter/ wife of
Shri _____, resident of _____
_____, Tehsil _____, Ward _____, District
_____, am a permanent/resident of --- and I hereby declare that my name is registered in
Employment Exchange _____ at Serial No. _____ and my age is
____ years.

I also declare that neither I am convicted for any offence nor any case is pending against
me in any Court.

I further declare that the above mentioned information is true to the best of my personal
knowledge and I have affixed my own recent photograph on this proforma.

Dated _____.

Signature of the applicant.

***(Certificate to be given by the President Gram Panchayat/
Commissioner, Board of Nagar Palika/Counsellor/Executive
Magistrate Ist Class).***

Certified that contents of above declaration have been read over and explained to the
applicant/deponent, who has admitted the same to be correct and has put his/her signature in my
presence. I have also attested the photograph of the applicant/deponent, above.

Dated _____

Signatures.
(With Seal)